



भारत सरकार
Government of India
वित्त मन्त्रालय
Ministry of Finance

प्रतिभूति अपीलीय न्यायधिकरण
Securities Appellate Tribunal

अरनेस्ट हाऊस, 14वाँ तल, नरिमन पॉइंट, मुंबई - 400 021
Earnest House, 14th Floor, Nariman Point, Mumbai - 400 021
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REGISTRAR

Notification.

In addition to Office Order dated 23/03/2020 in respect of closure of the Tribunal till 31/03/2020, the Hon'ble Presiding Officer has further been pleased to give the following directions:-

- (1) That the Tribunal will further remain closed from 01/04/2020 till 14/04/2020 in view of the nationwide lockdown declared by the Government on 24/03/2020 to contain spread of COVID -19.
- (2) The matters listed on 1st, 2nd & 3rd April 2020 will now be listed on 04/05/2020. Similarly matters of 7th, 8th & 9th April 2020 will be listed on 05/05/2020 and those listed on 13th & 14th April 2020 will be listed on 06/05/2020.
- (3) All interim orders which are operating will remain in force till the next date of hearing.
- (4) The Tribunal will function from 15/04/2020 at 11.30 a.m. to 3 p.m. until further orders.
- (5) Office of Registry shall function from 15/04/2020 at 11 a.m. to 4 p.m. until further orders.
- (6) In case of urgent matters, parties are required to contact the Registrar on his cell No. 9834615300 who, in turn, will place the matter before the Hon'ble Presiding Officer / Members for appropriate orders.

The above Office Order will remain in force till further notice.

DATE: 30/03/2020


30.3.2020
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